

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :29/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>MENTION-COURTCODE: MENTION2908-AT11.00A.M.-11.05A.M.</u>				
<u>46-DELIVERYOFORDER-CODE-DELIVERYJUDGMENT-AT11.05AM</u>				
1	Misc. Application	570/2023	M/S LML LIMITED-EXEMPTION FROM FILING LEGIBLE COPIES Vs. SEBI AND ANR	Arun Gupta, Liquidator
(Main Matter Number :SEBI Appeal/0000450/2023)				
	Misc. Application	571/2023	M/S LML LIMITED-EXEMPTION FROM FILING CC COPY Vs. SEBI AND ANR	Arun Gupta, Liquidator
(Main Matter Number :SEBI Appeal/0000450/2023)				
	SEBI Appeal	450/2023	M/S LML LIMITED Vs. SEBI AND ANR	Arun Gupta, Liquidator
Sub Matter : Misc. Application/0000570/2023				
Sub Matter : Misc. Application/0000571/2023				
Sub Matter(Disposed) : Misc. Application/0000758/2023				
2	SEBI Appeal	619/2023	OMPRAKASH KOVURI Vs. SEBI	VIYESHA LAW SERVICES
	SEBI Appeal	664/2023	SWAROOPA PASUPALA Vs. SEBI	Visesha Law Services
Sub Matter : Misc. Application/0000994/2023				
	SEBI Appeal	665/2023	JOSEPH POLISETTY Vs. SEBI	Visesha Law Services
Sub Matter : Misc. Application/0000992/2023				
	SEBI Appeal	666/2023	LATA BEJGAM Vs. SEBI	Visesha Law Services

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	667/2023	RAMCHANDRA MURTHY ADIRAJU Vs. SEBI	Visesha Law Services
Sub Matter :		Misc. Application/0000993/2023		
	SEBI Appeal	668/2023	PERRAJU PERICHARLA Vs. SEBI	Visesha Law Services
	SEBI Appeal	669/2023	SHIV KUMAR KOMARAVELLI Vs. SEBI	Sunil Anant Humbre Advocate
	Misc. Application	992/2023	JOSEPH POLISETTY-EXEMPTION Vs. SEBI	Visesha Law Services
(Main Matter Number :SEBI Appeal/0000665/2023)				
	Misc. Application	993/2023	RAMCHANDRA MURTHY ADIRAJU-EXEMPTION Vs. SEBI	Visesha Law Services
(Main Matter Number :SEBI Appeal/0000667/2023)				
	Misc. Application	994/2023	SWAROOPA PASUPALA-EXEMPTION Vs. SEBI	Visesha Law Services
(Main Matter Number :SEBI Appeal/0000664/2023)				
<u>292-ADMISSION-COURTCODE-RELIGAREAO-AT11.06</u>				
3	SEBI Appeal	685/2023	MR. HARPAL SINGH Vs. SEBI	ADV. PRAMOD G. KATHANE
Sub Matter :		Misc. Application/0001016/2023		
Sub Matter :		Misc. Application/0001017/2023		
Sub Matter :		Misc. Application/0001018/2023		
Sub Matter :		Misc. Application/0001019/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1016/2023	MR.HARPAL SINGH DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000685/2023)	ADV. PRAMOD G. KATHANE
	Misc. Application	1017/2023	MR.HARPAL SINGH EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000685/2023)	ADV. PRAMOD G. KATHANE
	Misc. Application	1018/2023	MR.HARPAL SINGH URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000685/2023)	ADV. PRAMOD G. KATHANE
	Misc. Application	1019/2023	MR.HARPAL SINGH STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000685/2023)	ADV. PRAMOD G. KATHANE

954-ADMISSION-COURTCODE-DOCUMENTATION-AT11.05AM

4	SEBI Appeal	691/2023	SAURAB JAIN Vs. SEBI Sub Matter : Misc. Application/0000937/2023	C.S. ABHISHEK MISHRA
	Misc. Application	937/2023	SAURAB JAIN-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000691/2023)	C.S. ABHISHEK MISHRA

135-ADMISSION-COURT CODE-PENALTY-AT11.10AM

5	SEBI Appeal	692/2023	FLOURISH FINCAP PVT LTD Vs. NCDEX	A.K.MITTAL-DIRECTOR
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801 ADMISSION-COURTCODE-DEMATFREEZING-AT 11.15AM

6	SEBI Appeal	693/2023	Transformers And Rectifiers India LTD Vs. NSEIL AND ANR Sub Matter : Misc. Application/0001069/2023	GUPTA LAW ASSOCIATE ADV
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	SEBI Appeal	694/2023	Transformers And Rectifiers India LTD Vs. BSE LTD AND ANR	GUPTA ASSOCIATE ADV LAW
Sub Matter :		Misc. Application/0001070/2023		
	Misc. Application	1069/2023	Transformers And Rectifiers India LTD-EXEMPTION Vs. NSEIL AND ANR	GUPTA ASSOCIATE ADV LAW
(Main Matter Number :SEBI Appeal/0000693/2023)				
	Misc. Application	1070/2023	Transformers And Rectifiers India LTD-EXEMPTION Vs. BSE LTD AND ANR	GUPTA ASSOCIATE ADV LAW
(Main Matter Number :SEBI Appeal/0000694/2023)				

427-ADMISSION-CODE-SHILPIWTM-11.20AM

8	SEBI Appeal	695/2023	MR.DINESH GUPTA AND ANR Vs. SEBI	MOLLY AGARWAL
9	SEBI Appeal	696/2023	MR.RAJESH GUPTA AND ORS Vs. SEBI	Intellect Law Partners ADV
Sub Matter :		Misc. Application/0000980/2023		
	Misc. Application	980/2023	MR.RAJESH GUPTA AND ORS-STAY Vs. SEBI	Intellect Law Partners ADV
(Main Matter Number :SEBI Appeal/0000696/2023)				

465-ADMISSION-COURTCODE-KRIPAAO-11.22PM

10	SEBI Appeal	712/2023 (/0000)	KRIPA SECURITIES PVT LTD Vs. SEBI	
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>565-MAHEARING-COURTCODE-MARECTIFICATION-AT11.25A</u>				
11	Misc. Application	1068/2023	SEBI-RECTIFICATION Vs. BHUSHAN POWER AND STEEL LTD	VIDHI PARTNERS
(Main Matter Number :SEBI Appeal/0000534/2022)				
<u>385-DISPOSAL-COURTCODE-SULABHCGMAO-AT11.27AM</u>				
12	SEBI Appeal	938/2022	Sanjay Kumar Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000078/2023		
	SEBI Appeal	939/2022	Surendra Kumar Gupta Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	940/2022	Pranveer Singh Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	941/2022	Geeta Mishra Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	942/2022	Praveen Kumar Mishra Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	943/2022	Divya Agarwal Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	1037/2022	SANDHYA AGARWAL AND ORS. Vs. SEBI	SHUBHAM AGARWAL, ADVOCATE i/n Yahya Batatawala, Ad
Sub Matter(Disposed) :		Misc. Application/0000505/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	532/2023	SANJAY KUMAR-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000416/2023)	Vikas Bengani Advocate
	Misc. Application	533/2023	PRANVEER SINGH-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000417/2023)	Vikas Bengani Advocate
	Misc. Application	534/2023	GEETA MISHRA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000418/2023)	Vikas Bengani Advocate
	Misc. Application	535/2023	PRAVEEN KUMAR MISHRA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000419/2023)	Vikas Bengani Advocate
	Misc. Application	536/2023	DIVYA AGARWAL-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000420/2023)	Vikas Bengani Advocate
	SEBI Appeal	416/2023	SANJAY KUMAR Vs. SEBI Sub Matter : Misc. Application/0000532/2023	Vikas Bengani Advocate
	SEBI Appeal	417/2023	PRANVEER SINGH Vs. SEBI Sub Matter : Misc. Application/0000533/2023	Vikas Bengani Advocate
	SEBI Appeal	418/2023	GEETA MISHRA Vs. SEBI Sub Matter : Misc. Application/0000534/2023	Vikas Bengani Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	419/2023	PRAVEEN KUMAR MISHRA Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0000535/2023		
	SEBI Appeal	420/2023	DIVYA AGARWAL Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0000536/2023		
	Misc. Application	922/2023 (/0000)	SANTOSH KUMAR AGARWAL STAY Vs. SEBI	YAHYA BATATAWALA ADV.
	(Main Matter Number :SEBI Appeal/0001036/2022)			
50	SEBI Appeal	1038/2022	SULABH ENGINEERS AND SERVICES LTD. Vs. SEBI	MR. YAHYA BATATAWALA, ADVOCATE
	Sub Matter(Disposed) :	Misc. Application/0000503/2023		
	SEBI Appeal	1039/2022	RAGHUVANSH AGROFARMS LTD. AND ANR. Vs. SEBI	Akansha Jain, AR
	SEBI Appeal	1040/2022	MANISH KUMAR GARG Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	1041/2022	MANOJ KUMAR AGARWAL Vs. SEBI	MR. YAHYA BATATAWALA, ADVOCATE
	SEBI Appeal	1042/2022	DEEPA MITTAL Vs. SEBI	Uma Chatterjee Advocate
	Sub Matter(Disposed) :	Misc. Application/0000504/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>207-PARTHEARD-CODE-REGISTRATIONCANCELLED-11.45AM</u>				
13	SEBI Appeal	217/2023	SHALOMIBEN ANILBHAI BARIYA AND ORS Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter(Disposed) :	Misc. Application/0000171/2023		
	Sub Matter(Disposed) :	Misc. Application/0000172/2023		
	SEBI Appeal	218/2023	MR. KIRITBHAI SHANTILAL SHAH AND ORS Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter(Disposed) :	Misc. Application/0000178/2023		
	Sub Matter(Disposed) :	Misc. Application/0000179/2023		
	SEBI Appeal	219/2023	SHALOMIBEN ANILBHAI BARIYA AND ORS Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter(Disposed) :	Misc. Application/0000253/2023		
	Sub Matter(Disposed) :	Misc. Application/0000254/2023		
	SEBI Appeal	220/2023	MR. KIRITBHAI SHANTILAL SHAH AND ORS Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter(Disposed) :	Misc. Application/0000255/2023		
	Sub Matter(Disposed) :	Misc. Application/0000256/2023		

266--PARTHEARD-CODE-SIPHONEDFUNDS-AT12NOON

14	SEBI Appeal	240/2019	Anil Beniprasad Agrawal Vs. SEBI and Anr.	P.N.Modi,Sr.Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	241/2019	Bharat Nanubhai Shiroya Vs. SEBI and Anr.	Vinay Chauhan,Adv. i/b Rohit Mangsule, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	242/2019	Annu Anil Agrawal Vs. SEBI and Anr.	Ravishekhar Pandey ,Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	243/2019	Amit Kumar Khemka Vs. SEBI and Anr.	Akash Singh,Adv. i/b Ashok Saraogi, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	244/2019	Chandrakala Purohit Vs. SEBI and Anr.	Deepak Dhane,Adv. i/b Corporate Pleaders K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
Sub Matter :		Misc. Application/0000657/2022		
	SEBI Appeal	363/2019	Jugal Chandrakant Thacker Vs. SEBI	Ashok Bansal, CA Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000592/2023		
	SEBI Appeal	395/2020	JUGAL C THACKER Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	396/2020	BHARAT SHIROYA Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	403/2020	ANNU ANIL AGARWAL Vs. SEBI	Lakhiani along with Adv. Yuvraj K. Singh

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	459/2020	Comfort Intech Ltd. Vs. SEBI	Mr. Ashok Bansal, FCA Mr. Sumit Rai, Advocate
	SEBI Appeal	467/2020	COMFORT SECURITIES LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	481/2020	JJ FINCAP PVT LTD Vs. SEBI	Adv Rajesh Khandelwal
	SEBI Appeal	526/2020	ANIL BENIPRASAD AGRAWAL Vs. SEBI	Dhwani Shah- Attorney
Sub Matter(Disposed) :		Misc. Application/0000675/2021		
Sub Matter(Disposed) :		Misc. Application/0000125/2023		
	SEBI Appeal	54/2021	Smt. Chandrakala Purohit Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Kevic Setalvad, Senior Advocate
Sub Matter(Disposed) :		Misc. Application/0000767/2021		
Sub Matter :		Misc. Application/0000656/2022		
	SEBI Appeal	56/2021	Amit Khemka Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Sumit Rai, Advocate
	SEBI Appeal	181/2021	Vibhuti Multitrade Private Limited Vs. SEBI	Mr.Nikunj Kanodia, Advocate
Sub Matter :		Misc. Application/0000888/2021		
	SEBI Appeal	424/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	Desai and Diwanji
Sub Matter :		Misc. Application/0000602/2021		
	Misc. Application	602/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	DESAI AND DIWANJI

(Main Matter Number :SEBI Appeal/0000424/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	888/2021	Vibhuti Multitrade Pvt. Ltd. Vs. SEBI (Main Matter Number :SEBI Appeal/0000181/2021)	
	Misc. Application	889/2021	SUVIDHA SECURITIES PRIVATE LIMITE-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000611/2021)	Mr.Vikas Parasrampur, Director
	SEBI Appeal	611/2021	SUVIDHA SECURITIES PRIVATE LIMITE Vs. SEBI Sub Matter : Misc. Application/0000889/2021	Mr.Vikas Parasrampur, Director
	Misc. Application	656/2022	Chandrakala Purohit-ADDITIONAL DOCUMENT Vs. SEBI (Main Matter Number :SEBI Appeal/0000054/2021)	R V Legal
	Misc. Application	657/2022	Chandrakala Purohit-ADDITIONAL DOCUMENT Vs. SEBI (Main Matter Number :SEBI Appeal/0000244/2019)	Jugal C Thacker
	Misc. Application	1576/2022	COMFORT SECURITIES LIMITED-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0001005/2022)	Prakash Shah and Associates
	SEBI Appeal	1005/2022	COMFORT SECURITIES LIMITED Vs. SEBI Sub Matter : Misc. Application/0001576/2022 Sub Matter(Disposed) : Misc. Application/0001577/2022	Prakash Shah and Associates

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	592/2023	Jugal Chandrakant Thacker -Additional documents Vs. SEBI	ABHISHEK TIWARI

(Main Matter Number :SEBI Appeal/0000363/2019)

249-ADMDISPOSAL-COURTCODE-FORBEARANCE-AT12.30PM

15	IRDA Appeal	8/2020	Future Generali Life Insurance Vs. IRDAI	Somasekhar Sundaresan, Advocate-i/bKhaitan and co. Kevic Setalvad, Senior Advocate- i/b K.AsharandCo.
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Sub Matter : IRDA-MISCAPPLICATION/0000013/2020
 Sub Matter : IRDA-MISCAPPLICATION/0000014/2021

	IRDA-MISCAPPLICATION 13/2020		Future Generali Life Insurance Co. Ltd. Vs. IRDA	Khaitan and Co K. ASHAR AND CO.
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(Main Matter Number :IRDA Appeal/0000008/2020)

	IRDA-MISCAPPLICATION 14/2021		Future Generali India Life Insurance Company Ltd Vs. IRDA	Khaitan and Co K. ASHAR AND CO.
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(Main Matter Number :IRDA Appeal/0000008/2020)

338-ADM DISPOSAL-COURTCODE-PROMOTERPIT-AT12.35PM

16	SEBI Appeal	314/2021	AFFLUENCE FINCON SERVICE PVT. LTD. AND ORS. Vs. SEBI	Shah and Ramaiya ELP
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Sub Matter(Disposed) : Misc. Application/0000587/2021

912-DISPOSAL-CODE-ANUKARANA0-12.40P.M

17	SEBI Appeal	669/2022	PARESH VORA HUF AND ORS. Vs. SEBI	Shah and Ramaiya
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Sub Matter(Disposed) : Misc. Application/0001710/2022

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	809/2022	ANUKARAN COMMERCIAL ENTERPRISES LTD. AND ORS. Vs. SEBI	R V Legal
	Sub Matter(Disposed) :	Misc. Application/0001158/2022		
	Sub Matter(Disposed) :	Misc. Application/0001159/2022		
	SEBI Appeal	810/2022	RAJ RADHIKA PROPERTY AND DEVELOPERS PRIVATE LTD Vs. SEBI	R V Legal
	Sub Matter(Disposed) :	Misc. Application/0001249/2022		
	Sub Matter(Disposed) :	Misc. Application/0001250/2022		
	Misc. Application	1711/2022	FAIYAZ RANGWALA-DELAY Vs. SEBI	R V Legal
	(Main Matter Number :	SEBI Appeal/0000063/2023)		
	Misc. Application	1712/2022	FAIYAZ RANGWALA-STAY Vs. SEBI	R V Legal
	(Main Matter Number :	SEBI Appeal/0000063/2023)		
	SEBI Appeal	63/2023	FAIYAZ RANGWALA Vs. SEBI	R V Legal
	Sub Matter :	Misc. Application/0001711/2022		
	Sub Matter :	Misc. Application/0001712/2022		
<u>851-DISPOSAL-COURTCODE-LOANS-AT12.45P.M</u>				
18	SEBI Appeal	727/2022	Mr. Krishna Ghag Vs. SEBI	DMD ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0001210/2022		
	Sub Matter :	Misc. Application/0000018/2023		
	Sub Matter :	Misc. Application/0000232/2023		
	SEBI Appeal	728/2022	Mr. Dilip Bhatia Vs. SEBI	DMD ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0001211/2022		
	Sub Matter :	Misc. Application/0000233/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	SEBI Appeal	778/2022	IL AND FS TRANSPORTATION NETWORKS LTD. Vs. SEBI	Cyril Amarchand Mangaldas Advocates and Solicitors
Sub Matter :		Misc. Application/0001804/2022		
	SEBI Appeal	892/2022	RAMCHAND KARUNAKARAN Vs. SEBI	
Sub Matter(Disposed) :		Misc. Application/0001458/2022		
Sub Matter(Disposed) :		Misc. Application/0001459/2022		
	Misc. Application	18/2023	SEBI-EXTENSION OT TIME IN FIL. OF AFFID. IN REPLY Vs. KRISHNA GHAG	ECONOMIC LAW PRACTICE DMD ADVOCATES
(Main Matter Number :SEBI Appeal/0000727/2022)				
	Misc. Application	1804/2022	SEBI-EXEMPTION OF FILLING IN REPLY Vs. IL and FS Transportation Networks Limited	ECONOMIC LAW PRACTICE Cyril Amarchand Mangaldas
(Main Matter Number :SEBI Appeal/0000778/2022)				
	Misc. Application	232/2023	MR.KRISHNA GHAR EXTENTION OF TIME IN REJOINDER Vs. SEBI	DMD ADVOCATES
(Main Matter Number :SEBI Appeal/0000727/2022)				
	Misc. Application	233/2023	Mr. Dilip Bhatia Extention of time in Rejoinder Vs. SEBI	DMD ADVOCATES
(Main Matter Number :SEBI Appeal/0000728/2022)				

182DISPOSAL-CODE-FRONTRUNNING-AT12.50PMM

19	SEBI Appeal	292/2023	Rahul Doshi Vs. SEBI	CA Ketan Rupani
Sub Matter(Disposed) :		Misc. Application/0000290/2023		
Sub Matter(Disposed) :		Misc. Application/0000291/2023		

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1	SEBI Appeal	293/2023	Across Broking Pvt. Ltd. and Anr. Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000349/2023		
	Sub Matter(Disposed) :	Misc. Application/0000350/2023		
	SEBI Appeal	355/2023	KETAN BHARAT PAREKH Vs. SEBI	Shah and Ramaiya
	Sub Matter :	Misc. Application/0000687/2023		
	SEBI Appeal	478/2023	BHAVESH GANDHI AND ORS. Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter(Disposed) :	Misc. Application/0000639/2023		
	Misc. Application	687/2023	SEBI-DELY IN FILLING REPLY Vs. Ketan Bharat Parekh	VIDHII PARTNERS
(Main Matter Number :SEBI Appeal/0000355/2023)				